

which the figures are available are given below:—

Year	Value of goods seized (Rs. in crores)	No. of persons arrested	No of Per-sons convicted	No. of per-sons detained under COFEPOSA Act.
1977	29.94	1841	1034	305
1978	30.94	1810	1005	234
1979	40.42	1788	1086	224
1980	52.84	1878	783	298
1981 (Upto June)	17.87	1064	390	129

(b) In pursuance of the 20-Point Programme, Government formulated an Action Plan to combat smuggling. The measures adopted included strengthening of preventive and intelligence net-work particularly in the vulnerable areas and with reference to items sensitive to smuggling.

The results achieved on implementing the Action Plan are periodically reviewed and evaluated by Government to take necessary remedial measures.

Head Office of National Mineral Development Corporation

2874. SHRI CHIRANJI LAL SHARMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Madhya Pradesh is the largest mineral producing State; and

(b) if so, the reasons for keeping the Head Office of National Mineral Development Corporation in Hyderabad?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The National Mineral Development Corporation is principally an iron ore producer; it is, therefore,

presumed that the question refers essentially to the production of iron ore. Madhya Pradesh is not the largest iron ore producing State.

(b) The headquarters of NMDC continues to be at Hyderabad which is centrally located from the point of accessibility, communications and operational control to cover its activities in Madhya Pradesh, Karnataka, Andhra Pradesh, Orissa, etc.

Nigeria's Interest in Procuring Ores from India

2875. SHRI JAGDISH TYTLER: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that Nigerian Government has evinced interest in procuring ores from India for its steel company;

(b) whether the Indian Government have entered into any bilateral agreement in this regard; and

(c) if so, the details of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) to (c) In the First Session of the Indo-Nigerian Joint Commission held at New Delhi during July 28—30,